

(37)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/420/ (IB)/2017
NAME OF THE PETITIONER(S) : FARLIN ENERGY & COMMODITIES FZE
NAME OF THE RESPONDENT(S) : PADMAADEVI SUGARS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

GEETHA RAJALAKSHMI	Pratheek Rajashekar Counsel for Respondent	
Sai Vihari Mr Anantam	Counsel for Petitioner	Sai Vihari

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that the matter is settled with the respondent and filed a memo and prayed to allow to withdraw the petition. Copy of the memo is furnished to the other side. The memo is taken on record. In view of the submissions, the matter is dismissed as withdrawn.


(K. Anantha Padmanabha Swamy)
Member (Judicial)